

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/07/2019

C.P./260/33/2018

NISHAMANI SINGH

O.A./260/726/2011

-V/S-

M.A./260/238/2018

S K KAMILA AND ORS

ITEM NO:41

FOR APPLICANTS(S) Adv. : Mr. B.S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>Respondents' counsel submitted that the order of this Tribunal has been complied with by the respondents. Applicant's counsel also agrees to that. In view of this submissions the C.P. is dropped and both the MAs are also disposed of.</p> <p>Copy of this order be given to both the parties.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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